

an>

Title: Regarding objections raised by people for laying of gas pipelines in Karjat Taluka of Mavel Parliamentary Constituency of Maharashtra.

**श्री श्रीरंग आपा वारणे (मावल):** मठोदय, मेरे संसदीय क्षेत्र मावल और करजत तालुका में तगड़ान दो साल पहले रिलायंस कंपनी ने गैस पाइप लाइन डालने का काम किया है।...(व्यवधान) इस काम के लिए स्थानीय किसानों की तगड़ान तीस मीटर जमीन अधिग्रहित की गई थी।...(व्यवधान) वर्तमान में इसी जमीन से तगड़ार छिन्दुस्तान पेट्रोलियम को गैस पाइप लाइन डालने की मंजूरी आरत सरकार ने दी है।...(व्यवधान)

स्थानीय किसान इसका विरोध कर रहे हैं। रिलायंस कंपनी ने जो गैप पाइप लाइन डाली है, उससे तगड़ार अब छिन्दुस्तान पेट्रोलियम को गैस पाइप लाइन डाली जाती है तो किसानों को नुकसान नहीं होगा और किसान इसका विरोध नहीं करेंगे।...(व्यवधान)

HON. DEPUTY SPEAKER: Shri Mallikarjun Kharge.

...(Interruptions)

**श्री अर्जुन राम मेघवाल (बीकानेर):** मठोदय, पहले इन्हें सीटों पर जाने के लिए कहिए।...(व्यवधान)

**SHRI MALLIKARJUN KHARGE (GULBARGA):** Just I want to bring to your kind notice, all our Members were suspended under Rule 374A telling that they are bringing disorder. ...*(Interruptions)* The House is not in order. Coming in the well, showing the placard is against the rule....*(Interruptions)* But, rules also say, when the House is not in order, no transaction of business will take place. Then how is the Chair allowing the other businesses? ...*(Interruptions)* When we are in the well, we are suspended....*(Interruptions)* When they are putting their views, you are saying that it is as per rule....*(Interruptions)* There are other rules for us and there are other rules for them....*(Interruptions)* Therefore, I would request since the House is not in order, you kindly adjourn the House or suspend the Business. ...*(Interruptions)*

HON. DEPUTY SPEAKER: Mr. Kharge, even the House is not in order I listen to you. Your party members are in the Well. I allowed you to speak.

...(Interruptions)

HON. DEPUTY SPEAKER: I have to allow other members also to speak.

Shri Prem Singh Chandumajra.